

(ii) *Capital Goods Industries :*

Non-electrical machinery	+ 6.1
Electrical machinery	+ 14.2

(iii) *Transport equipment and allied Industries :*

Transport equipment	—11.3@
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*Largely due to a fall in the output of coal following lower off-take by Railways and Steel Plants and also due to transport bottlenecks.

@Largely due to fall in the output of railway wagons industry as a result of lack of orders from the Railways.

Commission to review the Functioning of Police Forces in the Country

*227. SHRI BIREN DUTTA :
SHRI C. JANARDHANAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have appointed any Commission to review the functioning of the Police forces throughout the country ;

(b) if so, the terms of reference of the Commission ; and

(c) the reasons for appointing the Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. G. PANT) : (a) No Commission to review the functioning of the police forces in the country has been set up. However, a high powered Committee under the Chairmanship of Prof. M. S. Gore has been constituted to go into matters relating to police training.

(b) The terms of reference to the Committee are in the statement attached.

(c) The reasons for setting up such a Commission are (i) the urgent needs to identify, and find ways and means of eliminating, basic shortcomings in the arrangements for the training of police officers of various ranks in the Centre and the States, and also (ii) the need to restructure such arrangements in the light of the socio-economic background of the country,

our value systems, and the continuing impact of science and technology not only on social norms and behaviour, but also on the methodology of the Government and its functionaries.

*Statement**Terms of reference to the Committee on Police Training*

(1) To lay down the objectives which should govern all arrangements for the training of Police Officers in the socio-economic background of the country and our value systems and the continuing impact of the progress of science and technology not only on social norms and behaviour but also on the methodology of Government and its functionaries ;

(2) To identify the basic shortcomings in the arrangements for the training of Police Officers under the Centre and in the States ;

(3) To suggest measures to be taken to bring about the desired improvement in the existing state of affairs and in particular to make recommendations on the following points :

(a) whether it is necessary to set up any more institutions for this purpose either under the Centre or in the States ;

(b) Whether it is necessary to start any new refresher/specialist course for any one or more categories of Police Officers ;

(c) in what manner the curricula of the existing courses may be revised ;

(d) what modern aids to and methods of instruction can be usefully employed in the training of Police Officers ;

(e) what steps are necessary to improve the quality of Instructors in Police Training Institutions ;

(f) what means are necessary to produce the educative literature that is necessary for this purpose ; and

- (g) improvement in the relations between the police force and the public based on mutual trust, confidence and co-operation.
- (4) To suggest changes considered necessary in the educational and other qualifications prescribed for and the methods of the recruitment of Police Officers of various ranks so that they may be able to benefit from the improvement of training arrangements; and
- (5) To make any other suggestions considered relevant to this subject.

Pakistani Undertrial Prisoners Escaped from Amritsar Jail

*228. SHRI MADHURYYA HALDAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether Government are aware that seven Pakistani undertrial prisoners escaped from Amritsar Jail with help of the Jail officials;

(b) Whether any action has been taken against the concerned Jail officials ; and

(c) If so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) According to the information furnished by the Government of Punjab, seven undertrial prisoners of Pakistani nationality escaped from the Central Jail, Amritsar, on the night between 26th and 27th August, 1971, due to the alleged negligence of some of the jail officials.

(b) and (c). The following action has been taken against the concerned Jail officials :

- (i) The Superintendent of Jail, one Assistant Superintendent of Jail, one Head Warder and two Warders have been placed under suspension.
- (ii) Charge-sheets have been served on the Superintendent of Jail, and two Deputy Superintendents of Jail.
- (iii) 3 Warders and 3 Convict officials have been arrested by the police in connection with this case.

Students Unrest and Law and Order situation in the Country

*229. SHRIMATI SAVITRI SHYAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether students' unrest in the country is on the increase as a result of the lawlessness and indiscipline in the country ;

(b) Whether clashes between the students and the Police are on the increase day by day ; and

(c) If so, whether Government are considering a proposal to take over and transfer the item of law and Order from the Concurrent List of the Constitution to the Union List ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The Government do not have any information to indicate such increase either in students unrest or clashes with police.

(c) No, Sir.

Naxalite Movement in Delhi

*230. SHRI NARENDRA SINGH BISHT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Naxalite movement has set its feet in the Schools of Delhi and that a student of Higher Secondary Class was among those who were arrested in Delhi on the 30th October, 1971 ; and

(b) if so, the steps taken or proposed to be taken to nip this evil in the bud in the Schools and Colleges of the capital ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). No, Sir. However, strict vigilance is being maintained in regard to such activities.

Trained Pak Spy Ring in Punjab

*231. SHRI SAT PAL KAPUR :
SHRI R. V. BADE :
SHRI NAGESHWARARAO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a highly trained Pakistani spy